

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

116. I.A. 1785/2020, I.A. 213/2022, I.A. 387/2022 In  
C.P.(IB)-342(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: Smart Serve Houseware Pvt. Ltd.

V/s.

Virgo Home Deziner Pvt Ltd.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List this matter on  
**22.08.2024.**

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

//Surbhi//

Sd/-

LAKSHMI GURUNG  
Member (Judicial)